



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,9th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:00 AM**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
36	WA/200/2021 FIXED, AS FIRST ITEM	AJIT BURAGOHAIN AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1469/2021 <b>in</b> WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	<b>WITH</b>			
37	WA/140/2020	CHANDAN BORGOHAIN AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1672/2020 <b>in</b> WA/140/2020	CHANDAN BORGOHAIN AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b>			
38	WA/150/2020	TAPAN KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1754/2020 <b>in</b> WA/150/2020	TAPAN KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

39	<b>WITH</b> WA/160/2020	PULAK KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1857/2020 <b>in</b> WA/160/2020	PULAK KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
40	<b>WITH</b> WA/166/2020	SUBAL KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1863/2020 <b>in</b> WA/166/2020	SUBAL KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
41	<b>WITH</b> WA/168/2020	BIMAL CH. SARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1864/2020 <b>in</b> WA/168/2020	BIMAL CH. SARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
42	<b>WITH</b> WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1906/2020 <b>in</b> WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
43	<b>WITH</b> WA/173/2020	MINTU BARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1907/2020 <b>in</b> WA/173/2020	MINTU BARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
44	<b>WITH</b> WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
	<b>WITH</b> I.A.(Civil)/2069/2020 <b>in</b> WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. H ALI	SC, HEALTH SC, FINANCE
45	<b>WITH</b> WA/43/2021	ANANTA MALAKAR AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS. (D)	MR. D DUTTA MR. D DUTTA MR A U AHMED MS. H SARMA	SC, HEALTH
46	<b>WITH</b> WA/59/2021	TAPAN DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/320/2021 <b>in</b> WA/59/2021	TAPAN DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH

47	<b>WITH</b> WA/60/2021	CHINMOY CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, HEALTH SC, BTC
48	WA/290/2021 FIXED	ANANDA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MISS. R R KAKATI MR D K ROY MS. I KAKATI	SC, AG SC, HEALTH
49	WA/300/2021 CAVT. NO.06602/021, B/O	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR SISHIR DUTTA (FOR CAVEATOR) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
50	WA/301/2021 B/O	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A K TALUKDAR (FOR CAVEATOR) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,9th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
18	I.A.(Civil)/906/2021 FIXED in WA/3064/2021 <b>WITH</b> WA/3064/2021 (Filing Number)	NAZRA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  NAZARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY MR. M DEWAN  MR. N N B CHOUDHURY	GA, ASSAM SC, REVENUE SC, GMC
19	I.A.(Civil)/1786/2021 FIXED in PIL/37/2021 <b>WITH</b> PIL/37/2021  <b>WITH</b> I.A.(Civil)/1870/2021 in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS <b>Versus</b> SHILADITYA DEV AND OTHERS  SHILADITYA DEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  ABDUL GANI AND 3 ORS. <b>Versus</b> SHILADITYA DEV AND 5 ORS	MR. S. DEY  MR B KAUSHIK MR. S HAZARIKA  MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM SC, FOREST  GA, ASSAM SC, FOREST  GA, ASSAM MR B KAUSHIK SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
27	WP(C)/3318/2021 B/O	JOYDEEP DAS AND 2 ORS <b>Versus</b> THE OIL INDIA LIMITED AND 4 ORS	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	MR S N SARMA SENIOR ADVOCATE MR B D DAS MR H K SARMA MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN MS. C BASUMATARY ASSTT.S.G.I. GA, AP SC, OIL
28	WP(C)/5017/2021 B/O	JYOTI FORGE AND FABRICATION PVT LTD <b>Versus</b> THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
29	WP(C)/5322/2021 B/O	JYOTI FORGE AND FABRICATION PVT LTD <b>Versus</b> THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
<b>MOTION</b>				
30	WP(C)/5856/2021 BY SLIP, WITH WP(C)/416/2012 (D/O)	RAM KARAN LODHI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
31	I.A.(Civil)/1877/2021 ( CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST) B/O in WP(C)/5338/2021	M/S PUBERUN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY

**WITH**  
I.A.(Civil)/1878/2021

M/S PUBERUN  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. S S GOSWAMI  
MS R DEKA

MR. K N CHOUDHURY  
GA, ASSAM  
MR. J PATOWARY

**WITH**  
I.A.(Civil)/1879/2021

M/S CHANDRAA HOSIERY WORKS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S S GOSWAMI  
MS R DEKA

MR. K N CHOUDHURY  
GA, ASSAM  
MR. J PATOWARY

**WITH**  
I.A.(Civil)/1880/2021

M/S CHANDRAA HOSIERY WORKS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S S GOSWAMI  
MS R DEKA

MR. K N CHOUDHURY  
GA, ASSAM  
MR. J PATOWARY

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,9th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 5**

**[CRIMINAL SPECIAL DIVISION BENCH]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

6	I.A.(CrI.)/404/2021 WITH OFFICE NOTE AND LCR, FIXED in CrI.A./162/2021 <b>WITH</b> CrI.A./162/2021	JAMER ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		JAMER ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,9th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	Crl.Pet./640/2021 B/O	ABUB AHMED MAZUMDER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
58	AB/3685/2021 B/O	ASIM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,9th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE**

**ITEM NO.2 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
8	WP(C)/4794/2021 FIXED (PERSONAL APPEARANCE)	MS. DIPTI SAIKIA @ DIPTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ISLAM MS. C KALITA	SC, ELEM. EDU GA, ASSAM
<b>ADMISSION</b>				
9	WP(C)/3208/2021 CAVT. NO.04182/021, BY SLIP	ABDUL AZIZ AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. R P KAKOTI SR. ADV. (r-6) MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR (r-5) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021

9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Tuesday,9th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
80	AB/3684/2021 B/O	SHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. M BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
81	Bail Appln./2391/2021 FIXED	PRASANNA SALOI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
82	Bail Appln./2814/2021 FIXED	BIJOY BANIA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
83	Bail Appln./2867/2021 FIXED	AKASH YADAV @ RAJIB GOWALA YADAV <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
84	Bail Appln./2949/2021 FIXED	FALU MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR M HUSSAIN	PP, ASSAM
<b>WITH</b>				
85	AB/3409/2021	ASAMUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
<b>BAIL HEARING</b>				
86	AB/3309/2021 FIXED	JEHERUL ISLAM @ JEHERUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

**ORDERS**

87 I.A.(CrI.)/470/2021  
B/O  
in Bail Appln./2482/2021

AMIT KHETAWAT @ RAJ KETOWAT @  
AMIT KHETOWAT  
**Versus**  
THE STATE OF ASSAM

MR. P P BARUAH  
MR. A CHAUDHURY

PP, ASSAM

**WITH**  
Bail Appln./2482/2021

AMIT KHETAWAT @ RAJ KETOWAT @  
AMIT KHETOWAT  
**Versus**  
THE STATE OF ASSAM

MR. B K MAHAJAN  
MR. P P BARUAH  
MR. A CHAUDHURY  
MR. P K DAS  
MR. D BORA  
MR. N MAHAJAN

MR. S NEOG  
MS. S G BARUAH  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
66	Bail Appln./2783/2021 B/O	MD. SAHAB UDDIN ALI @ BABLI @ MATIUR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>MOTION (BA)</b>				
67	Bail Appln./3107/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021

13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
23	WP(C)/345/2021 AT 10:30 AM	AJANTA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
	<b>WITH</b>			
24	WP(C)/409/2021	GITANJALI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	<b>WITH</b>			
25	WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM
	<b>WITH</b>			
26	WP(C)/622/2021	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
27	WP(C)/646/2021	RATUL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	<b>WITH</b>			
28	WP(C)/662/2021	SNEHALATA ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM
	<b>WITH</b>			
29	WP(C)/664/2021	MAHESH RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM

30	<b>WITH</b> WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM
<b>ADMISSION</b>				
31	I.A.(Civil)/1826/2021 FIXED <b>in</b> WP(C)/2107/2020 <b>WITH</b> WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL
		NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI ( r-3)
32	<b>WITH</b> WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI ( r-3)
33	<b>WITH</b> WP(C)/5427/2020 <b>WITH</b> I.A.(Civil)/1098/2021 <b>in</b> WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
		ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
<b>ORDERS</b>				
34	I.A.(Civil)/1544/2020 WITH LCR, WITH CAVEAT 246/2020, FIXED <b>in</b> WP(C)/2933/2020 <b>WITH</b> WP(C)/2933/2020	BINOD CHANDRA BARMAN <b>Versus</b> AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOUDHURY
		AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2029/2020 <b>in</b> WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) <b>Versus</b> BINOD BARMAN	MR. K N CHOUDHURY	MR H Dey
35	Cont.Cas(C)/255/2021 FIXED	SMTI. SUKRITI DAS <b>Versus</b> M S MANIVANNAN, IAS AND 5 ORS	MR. I ALAM MR. T SK	MS. M BHATTACHARJEE (R-1,3) MISS. S PRASAD (R-1,3)

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021

12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,9th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
26	WP(C)/284/2021 B/O, WITH OFFICE NOTE	MONTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. P ADHIKARI MR R SINGHA	GA, ASSAM SC, FINANCE SC, PWD

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,9th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I, ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
5	CRP/107/2019 B/O	SUMIT KUMAR SOGANI <b>Versus</b> SOGANI COMMERCIALS PVT. LTD.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	MR. D BARUAH MR. A I Ali

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021